

ITEM NO.120

COURT NO.17

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 2479/2024

MUNNI DEVI (DEAD) THR. LR & ORS.

APPELLANT(S)

VERSUS

RADHEY SHYAM & ORS.

RESPONDENT(S)

(IA No. 66607/2023 - EXEMPTION FROM FILING O.T.
IA No. 154993/2019 - EXEMPTION FROM FILING O.T.
IA No. 66605/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 29-07-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) : Mr. S.R.singh, Adv.
Mr. Anurag Tomar, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) : Mr. Abraham Mathews, AOR, Amicus Curiae

Mr. Pradeep Kumar Yadav, Adv.
Ms. Anjale Kumari, Adv.
Mr. Taiyyab Khan Salmani, Adv.
Mr. Neeraj Srivastava, Adv.
Ms. Sangita Mishra, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following

O R D E R

1. On the last date of hearing, when the matter was taken up, the name of the learned Amicus Curiae, Mr. Abraham Mathews, was not reflected in the cause list, resulting in an adjournment. Today also, despite the order, the name of the learned Amicus Curiae is missing from the main cause list. However, in the supplementary

list circulated during the afternoon session, the name of Mr. Abraham Mathews finds mention.

2. It appears that, as the name has now been reflected in the supplementary list, the learned Amicus Curiae is not present in Court.

3. List this matter on 20.08.2026.

(JAGDISH KUMAR)
ASTT. REGISTRAR-cum-PS

(KOMAL)
COURT MASTER (NSH)